

## TEXTILE ENQUIRY COMMITTEE

- \*841. { Shri Kelappan:  
Shri Balakrishnan:  
Shri Ganpati Ram:  
Shri K. Subrahmanyam:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Textile Enquiry Committee has submitted its report; and

(b) if not, how long it will take to present it?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) and (b). The Committee is expected to submit its report before the end of this month.

## LOCAL DEVELOPMENT WORKS PROGRAMME

\*845. Shri Viswanatha Reddy: Will the Minister of Planning be pleased to state:

(a) whether it is a fact that direct assistance by the Planning Commission to the local development works programme has been stopped; and

(b) if so, the reasons therefor?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). The entire budgeted provisions for local development works for 1954-55 amounting to Rs. 6 crores has been allocated to the State Governments without retaining any reserve with the Centre on the basis that sponsors of local development works should take the fullest possible advantage of financial provisions for the local development works programme operated by the State Governments from the Central allocations. Central assistance may however be considered for any schemes which, for special reasons, may be sent direct to the Central Government particularly those sponsored by all India bodies like the Bharat Sevak Samaj etc.

## FIVE YEAR PLAN

\*846. Shri C. R. Chowdary: Will the Minister of Planning be pleased to state:

(a) whether any ceiling as to cost of an irrigation project to be placed

in the Second Five Year Plan has been fixed; and

(b) if so, whether this principle of ceiling will be made applicable to new projects mentioned in the First Five Year Plan?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) No, Sir.

(b) Does not arise.

## BORDER INCIDENTS

\*857. Shri M. Islamuddin: Will the Prime Minister be pleased to refer to the reply given to starred question No. 2045 asked on the 28th April, 1954 and state:

(a) whether the Government of Pakistan have punished the culprits and paid compensation to the heirs of the Indian National who was killed by the Pakistani Policemen; and

(b) if not, the reasons therefor?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). The Government of Pakistan have suggested that the incident may be jointly enquired into by a representative each of the Governments of India and Pakistan. The suggestion has been accepted and the joint enquiry is likely to take place shortly. Apparently, the question of punishing the Pakistani Policemen and of paying compensation to the heirs of the victim will be considered by the Pakistan Government after the proposed joint enquiry.

## हलका संगीत

\*८६३. श्री नवल प्रभाकर : क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) आकाशवाणी द्वारा इस वर्ष में प्रसारित हलके संगीत के कार्यक्रमों की संख्या गत वर्ष की संख्या की तुलना में कैसी है; और